NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12:30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CP/688/ (IB)/CB/2017 PETITION NUMBER : SUNFLAG IRON AND STEEL CO. LTD NAME OF THE PETITIONER(S) : EL FORGE LTD NAME OF THE RESPONDENT(S) : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016 **UNDER SECTION SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM 1. S.SATHIYANARAYANAN Connel for Retitioner Sathyandon't C. LOKANADHAM

2. A.R. Pradeep Count by Reporder Miralle 2. A.R. Prodesp

ORDER

Counsel for Operational Creditor present. Counsel for Respondent filed vakalat and prayed time for filing counter. At request, time is enlarged. Put up on 10.01.2018 at 10.30 A.M.

(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)

ghk